


WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 21.05.2018 To 25.05.2018				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1.	E/50097/2018	FO/51661/2018	08/05/2018	22/05/2018
2.	E/ROA/50188/2018 IN E/51469/2017	FO/51674/2018	08/05/2018	22/05/2018
3-6.	E/50800-50803/2017	FO/51694-51697/2018	08/05/2018	22/05/2018
7-10.	E/50423,50426,50436,50437/2018	FO/51711-51714/2018	10/05/2018	22/05/2018
11-13.	E/50206/2016 & E/53087/2016 & E/50305/2018	FO/51715-51717/2018	10/05/2018	22/05/2018
14-15.	E/50340/2016 & E/50775/2017	FO/51718-51719/2018	10/05/2018	22/05/2018
16-17.	E/51686-51687/2017	FO/51720-51721/2018	10/05/2018	22/05/2018
18-21.	E/COD/50147-50150/2018 IN E/50371-50374/2018	FO/51722-51725/2018	08/05/2018	22/05/2018
22.	E/50296/2018	FO/51726/2018	10/05/2018	22/05/2018
23-25.	E/CO/3473-3475/2012 IN E/468,469,488/2012	FO/51729-51731/2018	14/05/2018	22/05/2018
26.	E/1130/2006	FO/51733/2018	10/05/2018	22/05/2018
27-29.	E/50813-50815/2018	FO/51741-51743/2018	14/05/2018	22/05/2018
30.	E/50803/2018	FO/51759/2018	14/05/2018	22/05/2018
31-33.	E/50726-50728/2017	FO/51769-51771/2018	14/05/2018	22/05/2018
34.	E/50241/2017	FO/51780/2018	17/05/2018	24/05/2018
35.	E/50756/2018	FO/51781/2018	17/05/2018	24/05/2018
36-50.	E/50047-50061/2018	FO/51782-51796/2018	14/05/2018	22/05/2018
51.	E/51010/2017	FO/51798/2018	14/05/2018	22/05/2018
52.	E/50839/2018	FO/51799/2018	14/05/2018	22/05/2018
53-61.	E/51356-51357,51377-51378,51638-51639,51830/2017 & E/50031 & 50231/2018	FO/51800-51808/2018	17/05/2018	24/05/2018
62-64.	F/COD/50336-50338/2018 IN E/50820,50826-50827/2018	FO/51809-51811/2018	14/05/2018	22/05/2018
65-67.	E/50746-50747,50750/2018	FO/51812-51814/2018	17/05/2018	24/05/2018
68-77.	E/51482-51487,51907-51909,51941/2017	FO/51853-51862/2018	22/05/2018	25/05/2018
78-122.	E/58737,58739-58757 & 58878/2013 & E/59210-59233/2013	FO/51863-51907/2018	22/05/2018	25/05/2018
123.	E/51091/2018	FO/51911/2018	22/05/2018	25/05/2018
124-125.	E/ROA/50116-50117/2018 IN E/205-206/2012	FO/51915-51916/2018	22/05/2018	25/05/2018

126-128.	E/3396,3935 & 3965/2010	FO/51920-51922/2018	22/05/2018	25/05/2018
129-130.	E/50410,50412/2018	FO/51925-51926/2018	22/05/2018	25/05/2018
		<u>MISC ORDER</u>		
1.	E/COD/50309/2018 IN E/50716/2018	MO/50235/2018	08/05/2018	22/05/2018
2.	E/ROA/50248/2018 IN E/52120/2016	MO/50240/2018	08/05/2018	22/05/2018
3.	E/COD/50300/2018 IN E/50679/2018	MO/50258/2018	08/05/2018	22/05/2018
4.	E/ROM/50102/2016 IN E/52801/2016	MO/50262/2018	10/05/2018	22/05/2018
5-8.	E/ROM/50090-50093/2018 IN E/53083/2016 & E/50211,50231-50232/2017	MO/50265-50268/2018	10/05/2018	22/05/2018
9.	E/ROM/50333/2018 IN E/51447/2017	MO/50285/2018	22/05/2018	25/05/2018
10.	E/ROM/50296/2018 IN E/50076/2016	MO/50286/2018	22/05/2018	25/05/2018
11.	E/ROM/50295/2018 IN E/52775/2018	MO/50287/2018	22/05/2018	25/05/2018
12.	E/ROM/50253/2018 IN E/51410/2017	MO/50289/2018	22/05/2018	25/05/2018
13.	E/ROM/50305/2018 IN E/51580/2014	MO/50291/2018	22/05/2018	25/05/2018
14.	E/ROA/50334/2018 IN E/52190/2015	MO/50298/2018	22/05/2018	25/05/2018
				 Asstt. Registrar Excise Branch-DB
				(V8)

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.